

irrigating oils used by agriculture for the purpose of irrigating food crops;

(b) whether any representation to Government has been received from the Association of the Ryots of Chittoor District; and

(c) if so, whether any action has been taken or contemplated?

The Minister of Food and Agriculture (Shri Kidwai): (a) No, Sir.

(b) Yes.

(c) The suggestion has been forwarded to the Government of Madras for consideration, and their reply is awaited.

CONSTRUCTING OF BRIDGES IN COORG

*1013. **Shri N. Somana:** (a) Will the Minister of Transport be pleased to state whether any amount is standing to the credit of the State of Coorg in the Central Road fund reserve for constructing three bridges and if so, how much?

(b) Is the amount likely to be utilised in the current year?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) A grant of Rs. 3½ lakhs was offered to Coorg from the Central Road Fund (Ordinary Reserve in 1949 for constructing three bridges. The grant is still available.

(b) A part of the grant is likely to be utilized in the current year on the construction of one of the bridges.

ANTI-MALARIA WORK IN COORG

*1014. **Shri N. Somana:** (a) Will the Minister of Health be pleased to state whether the State of Coorg has been asked by the Government of India to bear part of the cost of Anti-malaria work to the current year and if so, what portion of the cost?

(b) What are the reasons for the same?

The Minister of Health (Rajkumari Amrit Kaur): (a) and (b). Since 1946-47 when the anti-malaria organisation was first set up in Coorg the Central Government have been meeting the entire cost of the organisation as a special case. Normally this is an item of expenditure which should be met from the State revenues. It has, therefore, been proposed that from the current financial year the State Government should bear the cost of establishment. The cost of materials like D.D.T. will be borne by the Central Government for the time being. The State Government is being consulted.

CENTRAL SECRETARIAT SERVICE

*1015. **Shri Vallatharas:** Will the Minister of Home Affairs be pleased to state:

(a) whether the scheme of reinforcement and the reorganisation of the Central Secretariat has been implemented; and if so to what extent;

(b) whether a list of eligible persons for absorption or promotion to the posts of the Assistant Superintendents (grade III) and superintendents (grade II) has been prepared;

(c) whether tests and competitive examinations were held for determining qualifications for the said eligibility;

(d) how many among the existing Assistants (grade IV) have been taken in the final eligible list;

(e) whether other persons besides these Assistants (grade IV) are taken on the eligible list and if so, how many; and

(f) how many among these others are failed candidates in the tests and competitive examinations?

The Minister of Home Affairs and States (Dr. Katju): (a) The implementation of the Central Secretariat Service (Reorganisation and Reinforcement) Scheme is nearing completion in respect of Grades I to III. Appointments to Grade IV will also be completed shortly.

(b) Lists of persons in each Ministry who were eligible to be considered under the terms of the Scheme for appointment to Grades I to III were prepared and published in 1948-49. These were considered by the Union Public Service Commission and lists of persons found suitable for appointment to each grade of the service have been received from the Commission and published.

(c) The conditions for eligibility are prescribed in para. 20 of the Scheme copies of which are available in the Parliament Library. Recommendations regarding the suitability of officers for appointment to the various grades have been made by the Commission after considering the record of their service, supplemented where necessary by an interview. No competitive tests or examinations were laid down for the purpose.

(d) to (f). Neither the lists of eligible candidates nor those of approved candidates have been arranged separately into those who were Assistants and those who were not. Information

regarding the number of persons who were Assistants is being collected and will be laid on the Table of the House when it is ready.

TOURIST TRAFFIC FACILITIES

195. **Shri M. L. Dwivedi:** Will the Minister of Transport be pleased to state:

(a) the estimated expenditure of building Rest Houses, providing refreshment facilities and other tourist traffic facilities in any one, or more than one, or all of the following places:—

(i) Khajuraho temples;

(ii) Chachai Falls; and

(iii) Keoti Falls;

in the State of Vindhya Pradesh;

(b) the time by which the places shall be equipped with tourist facilities; and

(c) whether Government propose to lay on the Table of the House a copy each of any literature, leaflets, booklets or publications etc. on the above?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) (i) Only estimates for the construction of a dak bungalow at Khajuraho have so far been prepared. The expenditure is likely to be Rs. 30,000.

(b) The matter is under correspondence with the Vindhya Pradesh Government.

(c) Copies of the 'India Tourist Information' Booklet and of 'the Handbook of India', which *inter alia* contain a description of Khajuraho have already been added to the Library. The Department of Archaeology is bringing out a guide on Khajuraho copies of which when ready will be placed in the Library. Any other publications on these centres will also be similarly placed.

CONSTRUCTION OF SIDINGS IN BARAJAMDA

196. **Shri Deogam:** Will the Minister of Railways be pleased to state:

(a) the number of applications at present pending for construction of siding at the cost of applicants in Barajamda area;

(b) the time by which the said sidings are expected to be completed; and

(c) the names of applicants with dates of applications?

108 PSD

The Minister of Railways and Transport (Shri L. B. Shastri): (a) Seventeen.

(b) The Government are not in a position to state the time by which the sidings may be expected to be completed.

(c) The particulars are as indicated below:—

Name of firm	Date of application
(1) Sirajuddin and Co.	30-6-1951
(2) S. Lall and Co.	22-9-1951
(3) B. N. Sarda (Two applications for sidings at two places),	10-9-1951 and 28-12-1951
(4) Kalinga Iron and Steel Corporation.	26-10-1950
(5) Ratan Lal Surejmal.	13-3-1952
(6) Kanai Lal Parsotamdas.	23-4-1952
(7) N. Roy.	Applications received on various dates between November 1951 and March 1952.
(8) E. C. Oates	
(9) Ramgopal Perasi	
(10) Minerals and Metals Ltd.	
(11) B'joy Mining Co. Ltd.	
(12) Indian Trades Corporation.	
(13) S. Chatterjee	
(14) Saroo Narayan and Co.	
(15) Mieri Lal Dharam Chand Ltd.	
(16) Aryan Mining and Trading Corporation Ltd.	
(17) Bonai Industrial Co. Ltd.	

DEORIA SADAR-BUDHEHUMI RAIL LINK
199. **Shri Ramji Verma:** Will the Minister of Railways be pleased to state:

(a) whether Government propose to open a rail link between Deoria Sadar (O.T.R.) and Budhbhumi Kooshinara Kasia;

(b) if so, by what time; and

(c) whether the project is included in the construction programme of the current year?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) No such proposal is under consideration at present.

(b) and (c). Do not arise.